

Serial No. of Order	Date of Order	Order with Signature
7.10.97	<p>This matter could not be taken up yesterday as I was on leave.</p> <p>Heard the learned counsel for the petitioner. Seen the memo filed by him seeking withdrawal of this case. It is submitted by him that he has been assured by the Respondents that compassionate appointment will be given to him once he withdraws the O.A.</p> <p>In view of this learned counsel for the petitioner does not want to pursue the matter. The application is, therefore, disposed of as withdrawn with liberty to the petitioner to approach the Tribunal if he feels aggrieved.</p> <p>Shri U.B.Mohapatra, learned Addl. Standing Counsel is present and heard.</p> <p>Hand over copies of the order to the learned counsel for both sides.</p>	<p>Memo at P.A for time to file counter Regd 13/11</p> <p>Order dt. 14.1.97.</p> <p>None appears Counter be filed by 4 weeks.</p> <p>Regd 14.1.97.</p> <p>counter not filed.</p> <p>Regd 24/12/97</p> <p>Order dt. 25/12/97</p> <p>None appears further four weeks allowed to file counter.</p> <p>Regd 25/12/97</p> <p>The petitioner's counsel has filed a memo for withdrawal of the application placed in Pt-1 Dr. Oxford.</p>